

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 09.10.2018 (Tuesday)

Court - III

10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 504 of 2018	Haravtar Singh Arora & Anr Vs Navneet Gupta & Ors	D.K Devesh	Avnish Tandon-R1
2.	Comp. App. (AT) (Ins) No. 535 of 2018	Radius Infratel Pvt. Ltd. Vs. Union Bank of India	Karunesh Tandon	Rajiv S. Roy

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 164 of 2018	Lalit Mishra &Ors. Vs. Sharon Bio Medicine Ltd. &Ors.	Tarun Mehta	Rajendra Beniwal
4.	Comp. App. (AT) (Ins) No. 570 of 2018	Anmol Tekriwal Vs. M.N. Auxichem & Anr.	Ahamed Faud Faizi	
5.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	

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By Order

Joint Registrar

For
Chaudhary
8/10/18